

(b) Government of India have already sought some details and have also suggested to the Government of Goa for carrying out feasibility study in order to examine their proposal.

**Items imported from non-rupee payment countries**

5951 SHRI BHOGENDRA JHA: Will the Minister of COMMERCE be pleased to refer to the reply given to Unstarred Question No 1600 on the 28th February, 1975, regarding imports from developed and rupee payment countries and state

(a) whether in importing at the most competitive prices care is taken to conserve foreign exchange by giving preference to rupee payment countries, if so, the broad features thereabout, and

(b) the main items being imported from non-rupee payment countries which can be available from countries having relations of trade on rupee-payment basis, the approximate amount spent on such items in terms of rupee and the causes for not making efforts to replace the same by rupee-payment import?

**THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI VISHWANATH PRATAP SINGH)**

(a) and (b). Imports into the country are allowed in accordance with the requirements of the economy and subject to the availability of resources. Imports from rupee payment countries are affected to conserve free foreign exchange but are subject to the considerations of availability, price and quality of the goods. Presently, a number of raw materials, intermediate goods and finished manufactured items are being imported from the non-rupee payment countries. During the financial year 1973-74 imports from the rupee payment countries amounted to Rs. 490.4 crores.

**जोधपुर हवाई अड्डा**

5952. श्री जूज खन्ड डागा : क्या सर्वेक्षण और नागर विमानन मंत्री यह बताने की कृपा करेंगे कि :

(क) जोधपुर के हवाई अड्डे का काम कब तक पूरा हो जायेगा और वहाँ पर हवाई जहाज प्रतिदिन कब उतरने लगेँगे, और

(ख) हवाई जहाजों के वहाँ पर अब तक न उतरने के क्या कारण हैं ?

सर्वेक्षण और नागर विमानन मंत्री (श्री राज बहादुर) (क) और (ख) इंडियन एयरलाइन्स पहले ही एच. एस. ०-७४८ विमान में जोधपुर के रास्ते बम्बई तथा दिल्ली के बीच सप्ताह में तीन बार की एक विमान सेवा परिचालन कर रही है। जैसे ही विमान बेड़े की स्थिति सुधर जाती है प्रथम उड़ान अनुसंधान में कुछ समयन करके यह व्यवहार्य हो पाता है इस सेवा की प्रावृत्ति को बढ़ा कर दैनिक कर दिया जाएगा। जोधपुर हवाई अड्डे पर एप्रन तथा टैक्सी ट्रैक का निर्माण कार्य लगभग पूरा हो चुका है। टर्मिनल भवन का निर्माण कार्य चालू वित्तीय वर्ष के दौरान प्रारम्भ हो जाने की आशा है।

**Market survey in France for export of Diesel Engines and Electronic Apparatus**

5953. SHRI SHRIKISHAN MODI:  
SHRI P GANGADEB:  
SHRI R. V. SWAMINATHAN:  
SHRI D. D. DESAI:

Will the Minister of COMMERCE be pleased to state:

(a) whether India has asked France to assist India in conducting market surveys in France for export of diesel engines, electronic apparatus and other items; and

(b) if so, the reaction of France thereto?

**THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI KISHWANATH PRATAP SINGH):**

(a) and (b). Yes, Sir. During the Indo-French Economic Commission's meeting held in New Delhi from the 1th March to 7th March, 1975, a request was made for assistance in the field of market surveys in France. The French delegation agreed to receive two Indian experts in such sectors as diesel engines, electronic controlling and measuring equipments etc. The final choice will be made after a preliminary study.

नई दिल्ली/दिल्ली में अपने मकानों में रहने वाले सरकारी कर्मचारियों को मकान किराया भत्ता

5954. श्री अम्बेडकर : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या ऐसे सरकारी कर्मचारी जो दिल्ली/नई दिल्ली में अपने नि.म. मकानों में रहते हैं और कोई मकान कर एवं मपति कर नहीं देते, सरकार से मकान किराया भत्ता लेने के हकदार नहीं हैं

(ख) क्या राजकीय उच्चतर माध्यमिक विद्यालय, बदरपुर, नई दिल्ली में कई अध्यापक ऐसे हैं जिनको उक्त सरकारी नियम के अनुसार मकान किराया भत्ते का भुगतान नहीं किया जाना चाहिए, परन्तु जो मकान किराया भत्ता प्राप्त कर रहे हैं।

(ग) यदि हां, तो उनको यह भत्ता दिए जाने के क्या कारण हैं; और

(घ) सरकार इस संबंध में क्या कार्यवाही कर रही है ?

वित्त मंत्रालय में राज्य मंत्री (श्री प्रमथ कुमार मुकुर्जी) : (क) जो केन्द्रीय सरकारी कर्मचारी नई दिल्ली/दिल्ली में अपने स्वयं के मकान में रहता है, वह मकान किराया भत्ता प्राप्त करने का हकदार होता है, किन्तु

भत्ते ही वह भवन कर/सम्पति कर देता हो प्रत्येक नहीं।

(ख) केवल एक ही ऐसा मामला ध्यान में आया है जहाँ राजकीय उच्चतर माध्यमिक प्रौढ विद्यालय, बदरपुर के एक अध्यापक का, जिन पर अपने स्वयं के मकान में रहने का आरोप है, कुछ अवधियों के लिए मकान किराया भत्ता दिया गया था।

(ग) अध्यापक को मकान किराये भत्ते की अदायगी उसके द्वारा दिए गए मकान किराया प्रमाण पत्र के आधार पर की गई थी; किन्तु इसके सही होने के बारे में विवाद है।

(घ) मामले की जांच पड़ताल की जा रही है और यदि यह बात सिद्ध हो जाती है कि यह गलत भुगतान का मामला है तो वसूली करने के लिए कार्यवाही की जाएगी।

**Raids to unearth Black Money in Bombay**

5955 SHRI SARJOO PANDEY: Will the Minister of FINANCE be pleased to state

(a) whether the House of Shri P. D. Mittal, a famous builder of Bombay was not raided under 'Operation of Builders Black Money and Unearthing' in 1972-73;

(b) whether Government have received any complaint in this regard; and

(c) if so, what action has been taken?

**THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PRANAB KUMAR MUKHERJEE):**  
(a) The house of Shri P. D. Mittal was not searched during the course of searches made in April, 1973 in some of the cases of "builders" of multi-storeyed buildings in Bombay.

(b) Yes, Sir.